

Information from State Bank of India is being collected and will be laid on the table of the House.

(b) Amounts of advances granted for Retail Trade by United Bank of India and State Bank of India after the nationalisation are furnished below :

(i) *United Bank of India*

AS ON THE LAST FRIDAY OF

June 1969		August 1970	
No. of Accounts	Balance Outstanding	No. of Accounts	Balance Outstanding
325	Rs. 82.74 Lakhs	2693	Rs. 286.36 Lakhs

(ii) *State Bank of India*

October, 1969		August, 1970	
No. of Accounts	Balance Outstanding	No. of Account	Balance Outstanding
2634	Rs. 144.91 Lakhs	25,735	Rs. 1755.52 Lakhs

(c) and (d). Yes Sir.

**Letters Written by Members of Parliament to the Manager, United Bank of India, Calcutta Re. Loans paid to Peasants of Mayurbhanj, Orissa**

1663. SHRI S. KUNDU : Will the Minister of Finance be pleased to state :

(a) whether a number of Members of Parliament had written a letter to the Manager, United Bank of India, Calcutta recommending Rs. 1000/- loans to be paid to 10 peasants of Mayurbhanj District, Orissa for agricultural purposes ;

(b) if so, whether the said letter has been acknowledged and loans have been given ; and

(c) if not, the reason thereof and when the loans will be paid ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Inquiry indicates that the Manager, United Bank of India had not received any such letter signed by a number of Members of Parliament. It has, however, been ascertained from the Bank that Shrimati Uma Moni Debi and others of

Kamardiha Gram Panchayat of Mayorbhanj District, Orissa applied on the 27th March, 1970 to Baripada Branch for loans ranging between Rs. 1000 to Rs. 2000 each for the purchase of cattle. Baripada Branch, however, declined to sanction the loans mainly on the grounds that the farms concerned were situated at a distance of 36/37 miles from Branch and that the applicants were mostly well-to-do farmers. Cattle mortality in the area was also high. Moreover, as a policy the bank does not give loans for purchase of cattle unless this forms a small part of the total composite farming operation scheme.

**Interim of Relief to Central Government Employees**

1664. SHRI S. KUNDU :  
SHRI YASHPAL SINGH :  
SHRI INDIRAJIT GUPTA :

Will the Minister of FINANCE be pleased to state :

(a) whether any interim wage relief has been given by Government to its employees ;

(b) if so, the scale of such relief given to different employees ;

(c) whether any criteria was followed in awarding the said interim wage relief, if so, the details thereof ;

(d) whether representatives of Central Government Employees have expressed disappointment at the low quantum of interim relief announced by Government ; and

(e) if so, whether Government proposed to increase the scale of interim relief so far as the low paid employees concerned ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c). On the basis of the recommendations of Third Pay Commission which have been accepted by Government *in toto*, the following rates of interim relief have been sanctioned to Central Government employees with effect from 1st March, 1970 :

Pay range	Rates of interim relief per month
	Rs.
Below Rs. 85/-	15
Rs. 85 and above but below Rs. 210	25
Rs. 210 and above but below Rs. 500	30
Rs. 500-1250 (subject to marginal adjustment)	45

The criteria followed by the Pay Commission contained in their Interim Report ; copies of which have been laid on the Table of the House.

(d) Yes, Sir. A few representations have been received.

(e) The rates of interim relief ranging from Rs. 15 to 45 for pay upto Rs. 1250 per month are based on the recommendations of the Third Pay Commission who have made the same after due deliberations taking into account all relevant factors. Government have accepted the recommendation of the Commission *in toto* and do not see any reason for increasing these rates of interim relief.

### Recommendations of Anjaria Committee Regarding Forward Trading

1655. SHRI LOBO PRABHU : Will the Minister of FINANCE be pleased to state :

(a) whether the recommendations of the Anjaria Committee, particularly the recommendation for the resumption of forward trading have not been accepted ; and

(b) in what countries the forward trading is banned, where it had existed before ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The report of Anjaria Committee on Forward Trading in Securities is still under consideration of Government.

(b) Presumably, the reference is to forward trading in securities. According to the information available, forward trading in securities was suspended in the United Kingdom during the Second World War period. It was, however, restored in 1949. It is also understood that in Singapore 'delayed dealings' have been banned since January this year in the securities of certain companies with a capital of Singapore \$ 5 million or over as a measure of curbing excessive speculative activity.

### Increase in Salaries as Result of Proposals of Pay Commission

1666. SHRI LOBO PRABHU : Will the Minister of FINANCE be pleased to state :

(a) whether the Planning Commission has evaluated the incidence of the increase in salaries and allowances, given recently by the Pay Commission, on the economy and resources of the Fourth Plan ;

(b) if the increase is to be borne by other sectors of the population, will it not mean an increase in their own charges with inflation which will dilute the Fourth Plan ; and

(c) what is the Planning Commission proposing to do for sectors which cannot raise their own charges and will be left with lower incomes by inflation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The